

REPORTS OF THE COMMITTEE ON  
PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS

Third Session—Second Lok Sabha

Eleventh Report



सत्यमेव जयते

LOK SABHA SECRETARIAT  
NEW DELHI

*December, 1957*

**COMMITTEE ON PRIVATE MEMBERS' BILLS  
AND RESOLUTIONS**

**ELEVENTH REPORT**

(SECOND LOK SABHA)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Eleventh Report.

2. The Committee met on the 9th December, 1957 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 13th December, 1957.

3. The Members whose resolutions had been included in the List of Business for the 13th December, 1957 and the representatives of the Ministries concerned had been invited to present their views on the resolutions before the Committee. Shri Rameshwar Tantia and the representatives of the Ministries of Transport and Communications, Finance and Home Affairs attended the sitting.

4. The Committee after hearing the representatives of the Ministries concerned with the Resolutions and considering all aspects with respect to the resolutions in the List of Business for the 13th December, 1957, recommend the following time table:—

(1) Resolution regarding Second Five Year Plan. Out of the total time of 1 hour allotted to this resolution, 1 minute was taken up on the 29th November, 1957. The balance of 59 minutes would be available on the 13th December, 1957.

(2) Resolution regarding provision for a major port at Paradip. 1½ hours.

✓ (3) Resolution regarding Appointment of a Committee to review the 2 hours.

working of banks for the  
purpose of nationalisa-  
tion.

- (4) Resolution regarding 1½ hours.  
Recognition of Sindhi  
as a regional language.

NEW DELHI ;  
*The 11th December, 1957.*

HUKAM SINGH.